CENTRAL ADMINISTRATIVE TRIBUNAL HYDERABAD BENCH AT HYDERABAD

OA.No.1003/2012 Dated: 10/09/2018

BETWEEN

Smt. T. Kiranmayi, W/o. T.V. Krishna Rao, Aged about 51 years, Working as Sub- Postmaster, Nuzvid Bazar S.O. Gudivada Division, Krishna District.

....Applicant

AND

- 1. Union of India rep. by
 The Chief Postmaster General,
 A.P. Circle, Hyderabad.
- 2. The Director of Postal Services, O/o. The Postmaster General, Vijayawada Region, Vijayawada.
- 3. The Superintendent of Post Offices, Gudivada Division, Gudivada – 521 301, District Krishna.

....Respondents

Counsel for the Applicant : Mr. S. Ramakrishna Rao Counsel for the Respondents : Mrs. K. Rajitha, Sr. CGSC

CORAM:

THE HON'BLE MR.JUSTICE R.KANTHA RAO, JUDICIAL MEMBER THE HON'BLE MRS.NAINI JAYASEELAN, ADMN. MEMBER

ORAL ORDER

(Per Hon'ble Mr.Justice R.Kantha Rao, Judicial Member)

Smt. K. Rajitha, learned Senior Central Govt. Standing Counsel appears on behalf of the Respondents. There is no representation on behalf of the Applicant. Therefore, the O.A. is dismissed for non-prosecution. No costs.

(NAINI JAYASEELAN) ADMN. MEMBER (JUSTICE R. KANTHA RAO) JUDL. MEMBER

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